- (स) ३४ लास रुपये ।
- (ग) १६४८ के धन्त तक ।

I shall now give the answer in English.

- (a) Work completed upto 20th mile. Progress in the remaining length of 9 miles is about 40 per cent.
 - (b) Rs. 34 lakhs.

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(c) By the end of 1958.

श्री भक्त दर्शन : श्रीमान, यह सड़क केवल भारत के लिये ही नहीं, बिल्क मन्तर्रा-ब्द्रीय महत्व की है, क्योंकि भारत से तिब्बत का व्यापार इसी मार्ग के द्वारा होता है। मैं यह जानना चाहता हूं कि तीन वर्ष में इस काम को पूरा करने के लिये जो कार्यक्रम बनाया गया था, उसको पूरा क्यों नहीं किया गया।

भी राज बहादुर: इस सड़क के महत्व से में पूर्णतया परिचित हूं। प्रथम पंच-वर्षीय योजना में इसके लिये केवल ६ लाख रुपया था। १६५३ में काम शुरू किया गया। इस पंच-वर्षीय योजना में ४८ लाख रुपया है, जिस में से ३४ लाख इन दो सालों में खर्च हो चुका है। १६५८ तक यह काम पूरा हो जायेगा, ऐसा विश्वास किया जाता है।

भी अक्त दर्शन : जहां तक मुझे झात है, यह सड़क केवल जीप चलने योग्य बनाई जा रही है : जब इस सड़क के रास्ते इतने बड़े पैमाने पर व्यापार होता है, तो बड़ी मोटरें झौर लारियां वर्गरह चलाने लायक इसको क्यों नहीं बनाया जा रहा है ?

भी राज बहाबुर: माननीय सवस्य को ज्ञात होगा कि धव तक केवल खच्चर वाली पगडंडी थी। उसके स्थान पर जीप वाला रास्ता बनाया जा रहा है।

श्री भक्त दर्जन : माननीय मंत्री जी को शायद यह जात होगा कि सितम्बर के घन्तिम सप्ताह में हमारे प्रवान मंत्री ल्हासा से लौटते हुए इसी रास्ते से भारत लौटने वाले हैं। में जानना चाहता हूं कि इस घनस्या में इसके प्राक्षिरी माग को कम से कम जीपे-बल क्यों नहीं बना दिया जाता है ?

भी राज बहाबुर: माननीय सदस्य को मुझसे कहीं अधिक सूचना मालूम होती है।

Thermal Plant at Berauni

*1945. Shri Kamal Singh: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether a scheme for a 30 M.W. Thermal Plant at Barauni has been received from the Bihar Government in view of the dearth of power in North Bihar;
- (b) the estimated cost of the plant and amount of foreign exchange required; and
- (c) what steps Government are contemplating to meet this demand?

The Deputy Minister of Irrigation and Power (Shri Hathi):

- (a) Yes, Sir.
- (b) The estimated cost of the scheme is Rs. 484 lakhs. Foreign exchange involved is Rs. 220 lakhs.
- (c) The scheme has been examined by the Central Water and Power Commission and has been approved by the Advisory Committee on Irrigation and Power Projects. Under the scheme, it is proposed to install 30,000 K.W. of generating plant at Barauni and a net-work of 33 K.W. distribution lines in North Bihar.

Shri Kamal Singh: May I know when it is proposed to start the work, or whether there is any difficulty?

Shri Hathi: Now that the Technical Committee has approved of it, it will be for the Bihar Government to take up the actual execution of the work. It is not for the Government of India to start the execution.

Shri Kamai Singh: May I know whether the Government are aware whether any contract has been given to do this work?

Shri Hathi: The Bihar Government, as I understand, invited tenders for the machinery and equipment for the electrical part of the project.

Shri Karaal Singh: May I know if an offer has been received by an Indian firm in collaboration with a Hungarian firm to undertake to meet the entire foreign exchange in rupees and thereby circumvent the need for foreign exchange, as the hon. Minister just now mentioned that Rs. 220 lakhs of foreign exchange will be required?

Shri Hathi: I do not know the details of the various tenders which have been received and the terms that the firms have given.

Shri Dasappa: May I know whether the cost of Rs. 484 lakhs for a 30,000 K. W. plant is not on the high side and could not the cost be reduced?

Shri Hathi: It also includes the transmission line expenditure. The plant will cost Rs. 294 lakhs and transmission and distribution will cost Rs. 190 lakhs.

Shrimati Renu Chakravartty: May I know if any of the tenderers have stated that they are prepared to meet the entire foreign exchange component in rupees?

Shri Hathi: I have just now said that I have not got the information on that particular point.

Mr. Speaker: All the questions are over. I will call the hon. Members who were absent—Shri D. C. Sharma, Shri Ram Kishan, Shri Hem Barua and Shri Munisamy. All are absent.

Shri Joschim Alva: When a Member puts a question and he is down south, and when the question is admitted in his name, if it is a question of national importance, the Chair may use discretion in favour of the House and allow it.

Mr. Speaker: Before he goes, he purchases the ticket and makes all other arrangements. Why did he not make an arrangement with some other hon. Member to put the question?

Written Ammoers

Shri Joachim Aiva: Another Member cannot put the question when it has been already tabled in his name.

Mr. Speaker: He can be authorised. The hon. Member is evidently not aware of this.

Shri Joachim Alva: You do not catch my point. If a question is admitted in a particular Member's name in the office, a second or third Member just loses the chance of getting it admitted in his name.

Mr. Speaker; I bracket all those names together. What is being done is, if more than one hon. Member puts the same kind of question, I club their names together and allow opportunity to every hon. Member. Even though he may be sitting, I call him before I call other hon. Members.

Did he put any question?

Shri Joachim Alva: No. Sir.

Mr. Speaker: The questions are all over.

WRITTEN ANSWERS TO QUESTIONS

Irrigation and Power Works under Bhakra Nangal Project

the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 470 on the 25th November, 1957 and state the progress made with regard to the irrigation and power works under the Bhakra Nangal Project upto the end of March, 1958?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 69.]